आकाशवाणी में उद्घोषकों (अनाउन्सरों) की नियुक्ति

1712. **श्री शिव कुमार शास्त्री** : क्या **सूचना तथा प्रसारण और संचार** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी, दिल्ली में आख्यापकों के पदों पर भर्ती के लिए 1968 में किया गया चयन उनके द्वारा रद्द कर दिया गया है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ; और

(ग) क्या अधिकारियों ने इस सम्बन्ध में कुछ अनियमितताएँ की थीं ?

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मन्त्री (श्री इ० कु० गुजराल): (क) जी हाँ ।

(ख) प्रशासनिक और प्रक्रिया सम्बन्धी कुछ भूलें सरकार के ध्यान में आई थीं ।

(ग) सही प्रक्रिया के पालन में कुछ अधिकारियों द्वारा ढील पाई गई थी ।

आकाशवाणी, दिल्ली के स्टाफ आर्टिस्ट

1713. **श्री शिव कुमार शास्त्री** : क्या **सूचना तथा प्रसारण और संचार** मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में आकाशवाणी, दिल्ली में कितने स्टाफ आर्टिस्ट की नियुक्ति की गई और उस चयन समिति के सदस्यों के नाम क्या हैं जिसने उनको चुना है ;

(ख) क्या यह भी सच है कि नियुक्त किये गए व्यक्तियों में से अधिकांश व्यक्ति वे हैं जिनको उसी कार्य के लिए प्रशिक्षण मिल रहा था ; और

(ग) क्या सरकार इस बात को भ्रष्टाचार नहीं मानती कि कुछ व्यक्तियों को पहले दैनिक वेतन पर कर्मचारी रखा जाए और बाद में उनको स्टाफ आर्टिस्ट नियुक्त कर लिया जाए ।

सूचना तथा प्रसारण मन्त्रालय और संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) 23; एक विवरण सदन की मेज पर रख दिया गया है जिसमें उन व्यक्तियों के नाम दिए हुए हैं जिन्होंने विभिन्न चयन समितियों में सदस्य के रूप में कम किया [**पुस्तकालय में रखा गया। देखिये संख्या** LT—1469/69] ।

(ख) सेवा में बाद में लगाने के लिए किसी को भी प्रशिक्षण नहीं दिया गया, तथापि चुने गए 23 व्यक्तियों में से 10 ने केज्युअल आर्टिस्ट के रूप में पहले काम किया था ।

(ग) आवश्यक रूप से नहीं ; केज्युअल आर्टिस्टों के नियमित चयन होने तक तुरन्त आवश्यकताओं को पूरा करने के लिए नियुक्ति की जाती है । समितियों द्वारा चयन की प्रक्रिया में यह है कि इन केज्युअल आर्टिस्टों को अन्य उम्मीदवारों के मुकाबले में कोई लाभ न हो ।

Loans to State Governments for Purchase of Fertilizers

1714. SHRI S. B. PATIL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Central Government have decided to advance loans to State Governments to enable cultivaters to purchase chemical fertilisers ;

(b) if so, under what terms ; and

(c) the names of such States and the amount of loans so far advanced ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Short term loans are being advanced to State Governments for the purchase and distribution of fertilisers since the first Five Year Plan.

(b) According to the procedure now in force, 50% of the value of fertilisers is sanctioned for marketing and 1/6th of the value of fertilisers is sanctioned for distribution of *taccavi* to cultivators. These loans are repayable in one instalment within a period of six months and carry rate of interest as fixed by the Government from time to time. Presently the rate of interest charged is 4% per annum with a rabate of 1/4% on prompt and timely repayment.

(c) The loans sanctioned on the basis of their requests to different States for fertiliser marketing and fertiliser *taccavi* so far during the current year (upto 28th July, 1969) is given below :—

(*Rs. in lakhs*)

Name of the State	Amount sactioned during 1969-70
1. Andhra Pradesh	916·28
2. Haryana	176·16
3. Kerala	153·89
4. Madhya Pradesh	95·20
5. Tamil Nadu	694·56
6. Maharashtra	33·03
7. Mysore	726·18
8. Orissa	26·84
9. Punjab	624·36
10. Rajasthan	117·67
11. Uttar Pradesh	1916·98
12. West Bengal	219·00
TOTAL :	5700·15

Export of Foodgrains by India

1716. SHRI S. KUNDU : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government are aware that Pakistan, traditionally an importer of food grains, hopes to beging export of foodgrains this year ; and

(b) the time by which India is likely to start export of foodgrains ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND (COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Government have no dedinite information.

(b) Small quantities of rice and pulses are already being exported. It is not possible to indicate when large scale export of foodgrains from India will be possible.

Production of Foodgrains and Commercial Crops in U. P.

1717. SHRI VISHWA NATH PANDEY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total production of foodgrains and commercial crops in Uttar Pradesh during 1966-67, 1967-68 and 1968-69 ; and

(b) the steps contemplated to augment the production in Uttar Pradesh during 1969-70 ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A statement showing the estimates of production of foodgrains and major commercial crops for 1966-67 and 1967-68 and the available data for 1968-69 is laid on the Table of the House. [*Placed in Library. See No.* LT—1470/69]

(b) The 'New Strategy of Agricultural Development' adopted by Government of India is being followed by the Government of Uttar Pradesh, since 1966-67 for increasing agricultural production. The main steps include: Increased coverage under High Yielding Varieties Programme, Multiple Cropping, development of Minor Irrigation for intensive cultivation, organised provision of inputs like fertilisers, improved seeds and pesticides, timely and liberal credit facilities including institutional finance, farmer's education and training and intensification of research.

Post Offices in rural and urban Areas of U. P.

1718. SHRI VISHWA NATH PANDEY : Will the Minister of INFORMATION AND